

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: YOU SEUNG SANG SA INDIA CONSTRUCTION PRIVATE LIMITED Date of Commencement of Liquidation: 26-07-2024; List of Stakeholders as on Date: 25-09-2024; Name of IP: Mr. Harsh Garg; Process Number: 1; Last 5 digitof registration number: 10472

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	24000000	1	24000000				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	29734256	1	22048481		6186361	1499414	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	182033116	5	170213299		11819817		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		10	235767372	7	216261780	0	18006178	1499414	